

**HIGH COURT OF KARNATAKA, BENGALURU
NOTIFICATION NO: HCBB – 103 / 2022
DATED 13TH APRIL 2022**

**PROGRAMME FOR SITTING OF HON'BLE JUDGES DURING
SUMMER VACATION (FROM 25.04.2022 TO 21.05.2022)**

High Court of Karnataka will remain closed for Summer Vacation from Monday the 25th April 2022 to Saturday the 21st May 2022 (Both days inclusive).

In exercise of power vested under Section 12 of the Karnataka High Court Act, 1961, Hon'ble The Chief Justice has nominated the following Hon'ble Judges as Vacation Judges to sit **at Principal Bench, Bengaluru on 26.04.2022, 28.04.2022, 05.05.2022, 10.05.2022, 12.05.2022, 17.05.2022 and 19.05.2022** in Court Halls mentioned against them at 10.30 AM to hear urgent matters.

There will be no physical sittings of Hon'ble Judges during Summer Vacation at Dharwad and Kalaburagi Benches. Urgent matters of the nature specified below pertaining to Dharwad and Kalaburagi Benches will be taken up at Principal Bench at Bengaluru by virtual mode. Physical filing shall be permitted in the respective Benches at Dharwad and Kalaburagi. The Filing Counters at Dharwad and Kalaburagi Benches shall be kept open on all working days between 10.00 AM to 12.30 PM. E-filing shall also be permitted through E-filing portal.

All the Advocates shall state the urgency in the first paragraph of the petition/appeal. If the urgency is not stated in the petition/appeal, the matter will not be listed before the Vacation Benches.

MODE OF HEARING

All matters posted during Summer Vacation at Principal Bench at Bengaluru shall be heard through hybrid mode. At Dharwad and Kalaburagi Benches, the matters shall be heard only through Video Conferencing.

From 25.04.2022 to 30.04.2022 (First Week) Sitting Days 26.04.2022 and 28.04.2022			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice R.Devdas AND Hon'ble Mrs.Justice K.S.Hemalekha (All Division Bench matters of all Benches)	7	Hon'ble Mr.Justice Mohammad Nawaz Hon'ble Mr.Justice Suraj Govindaraj Hon'ble Mr.Justice Sachin Shankar Magadam	8 9 10
Senior Judge – Hon'ble Mr.Justice R.Devdas			

From 02.05.2022 to 07.05.2022 (Second Week) Sitting Day 05.05.2022			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice Krishna S. Dixit	7	Hon'ble Mr.Justice Hemant Chandangoudar	8
AND			
Hon'ble Mr.Justice S.Rachaiah		Hon'ble Mr.Justice E.S.Indiresh	9
(All Division Bench matters of all Benches)		Hon'ble Mr.Justice S.Vishwajith Shetty	10
Senior Judge – Hon'ble Mr. Justice Krishna S. Dixit			

From 09.05.2022 to 14.05.2022 (Third Week) Sitting Days 10.05.2022 and 12.05.2022			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice B.M.Shyam Prasad	7	Hon'ble Mr.Justice S.Sunil Dutt Yadav	8
AND			
Hon'ble Mr.Justice M.G.S.Kamal		Hon'ble Mr.Justice Pradeep Singh Yerur	9
(All Division Bench matters of all Benches)		Hon'ble Mr.Justice M.Nagaprasanna	10
Senior Judge – Hon'ble Mr. Justice B.M.Shyam Prasad			

From 16.05.2022 to 21.05.2022 (Fourth Week) Sitting Days 17.05.2022 and 19.05.2022			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice S.G.Pandit	7	Hon'ble Mr.Justice H.P.Sandesh	8
AND		Hon'ble Mr.Justice N.S.Sanjay Gowda	9
Hon'ble Mrs.Justice M.G.Uma		Hon'ble Mr.Justice R.Nataraj	10
(All Division Bench matters of all Benches)		Hon'ble Mr.Justice M.I.Arun	11
		Hon'ble Mr.Justice Ravi V. Hosmani	12
		Hon'ble Ms.Justice J.M.Khazi	13
Senior Judge – Hon'ble Mr. Justice S.G.Pandit			

No appeals, Petitions or Applications and any other papers of Civil nature will be received during the Vacation, except in cases where urgent interim orders like stay orders, interim directions and temporary injunctions etc., are sought.

No Criminal Appeals, Criminal Revision Petitions, Criminal Petitions will be received during vacation, except in cases where urgent orders, stay orders and interim directions etc., are sought.

Vakalathnama, Process Fee and Process memos in all pending matters will be received in the office and compliance of office objections is also permitted during Summer Vacation.

In case of extreme urgency in any pending case, the permission to take up the matters would be granted by the Senior Judge after considering the urgency in the matter.

During Summer Vacation, the Senior Judge in the particular week shall perform the administrative work.

In the Principal Bench, Bengaluru, the above referred Petitions/Appeals/Papers will be received in the office from 10.00 AM to 12.30 PM on working days, except on Vacation Court Sitting days. On Vacation Court Sitting days, papers will be received from 10.00 AM to 3.30 PM. E-filing shall also be permitted through E-filing portal.

By Order of Hon'ble The Chief Justice

**Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 13.04.2022